

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

**Item No. 116
Appeal No. 802/252/ND/2019**

Under Section: 252

In the matter of:

IT Officer **....Appellant**

Vs.

ROC & Another (In the matter of: M/s. GRS Printers Private
Limited) **....Respondent**

Order delivered on 01.05.2019

CORAM

**R. VARADHARAJAN,
HON'BLE MEMBER (J)**

For the Appellant : Mr. Piyush Goyal, Adv.
Mr. Zoheb Hossain, Adv.

For the ROC : Ms. Kusum Yadav, CP
Mr. Arun Malhotra, CA

ORDER

As per the order of the Bench, the matter is adjourned to
01.07.2019 due to paucity of time.

Sd/-
COURT OFFICER

